

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
11-07-2024 AT 10:30 AM**

Company Appeal No. 07/252/HDB/2024
u/s. 252 of Companies Act, 2013

IN THE MATTER OF:

Mr. Narasimha Varaprasad Anala

...Petitioner

AND

Sayee Suprabhat Enterprises Pvt Ltd & ROC, Hyderabad

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr K Phani Kumar, for petitioner present physically.
Assistant ROC from the office of ROC, Hyderabad for respondent present physically.
ROC report filed. Both sides stated that the observations made in Para No.9 of the report is yet to be complied with. For reporting compliance on these observations two weeks' time granted. Matter adjourned to 08.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)